

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 608
IB-367/ND/2023
IA/2867/2024 (New IA)

IN THE MATTER OF:

Mr. Amit Khaneja Through Ms. Gunjan Mittal, RP ...PETITIONER

Section

U/s 94(1) of IBC, 2016

Order delivered on 05.06.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

**:Adv. Satendra Kumar Rai, Adv. Saloni
Sharma.**

For the RP

**:Adv. Satish Rai, Adv. Gaurav Raj
Grover.**

ORDER

IA/2867/2024

This is a report under Section 99 of IBC filed by the RP. Heard Ld. Counsel for the RP. Issue notice to the Personal Guarantor as well as Financial Creditors for filing their response and appearance to this report. Notice be issued by all modes and proof of service be filed. List the matter on **05.08.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)